

12.35 1/2 hrs.

Library. See No LT-761/90]

PAPERS LAID ON THE TABLE

[English]

Life Insurance Corporation (Amendment) Regulation, 1990 and Annual Report etc. of National Bank for Agriculture and Rural Development for 1988-89

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): On behalf of Prof. Madhu Dandavate, I beg to lay on the Table—

- (1) A copy of the Life Insurance Corporation (Amendment) Regulations, 1990 (Hindi and English versions) published in Notification No. 4(8) Ins III/84 in Gazette of India dated the 14th March, 1990 under sub-section (3) of section 49 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No LT-759/90]
- 2) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development for the year 1988-89 along with Audited Accounts under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in Library. See No LT-760/90]

Reports of Law Commission of India

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): I beg to lay on the Table a copy each of the following Reports of the Law Commission of India (Hindi and English versions):—

- (1) One Hundred Thirty-Fifth Report on Women in custody. [Placed in

- (2) One Hundred Thirty-Sixth Report on Conflicts in High Court decisions on Central Laws—How to foreclose and how to resolve. [Placed in Library. See No LT-762/90]

[English]

PROF. N.G. RANGA (Guntur): I want your indulgence. You must have noticed how all Parties are unanimous in deploring the criticism that has been made by some people in Parliament as well as in the other Legislature on the activities of our Army in Sri Lanka. I thought, you were in agreement with our feelings.

MR. DEPUTY SPEAKER: The country is one what our Army Jawans have done there.

PROF. N.G. RANGA: We should appreciate the role that was played by our Army, IPKF, when it was sent to Sri Lanka.

I would like you to advise the Minister for Parliamentary Affairs to see that the Prime Minister makes a statement as soon as possible deploring what has been said adversely against our Defence forces and placing on record the feelings of all Parties in this House and our sense of gratitude and adulation to our Army for the heroic role they had played there on the invitation of Sri Lankan Government.

12.37 hrs.

[MR. DEPUTY-SPEAKER—in the Chair]

MR. DEPUTY SPEAKER: Let us take up calling-attention motion.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, before that, I would request